

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/4905/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Malaya Deb,  
Presiding Officer/ Member,  
M.A.C.T, Nalbari

Dated Guwahati, the <sup>2<sup>nd</sup> June</sup> ~~May~~, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. MACT/N/177 dtd. 31.05.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 03.06.2023 alongwith station leave permission, with the official vehicle, at own cost, from the evening of 02.06.2023 till the morning of 06.06.2023**, has been granted. The District & Sessions Judge, Nalbari and in his absence the next senior most Judicial Officer would remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-65/2005/4906-4907/A dated 2.6.2023**

Copy to

1. The District & Sessions Judge, Nalbari.
- ✓ 2. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*